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SLP(C)... 7980 OF 2003
ITEM No.35

Court No. 7

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CC No.7980

Petition(s) for Special Leave to Appeal(Civil)...../2003

(From the judgement and order dated 11/03/2003 in WPTT 2/03
of The HIGH COURT OF CALCUTTA)

M/S. RAM SARUP INDUSTRIAL CORPORATION

Petitioner (s)

VERSUS

ADDL. COMMNR., COMMERCIAL TAXES & ORS.

Respondent (s)

(With I.A. 1 (Appln(s). for c/delay in filing SLP)

Date : 14/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)Mr. T.R. Andhyarujina, Sr. Adv.

Mr. M.N. Krishnamani, Sr. Adv.

Mr. Sumit Chakrabarty, Adv.

Mr. Abhijit Sengupta, Adv.

Mr. Anand, Adv.

Mr. D. Bharat Kumar, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Adjourned for two weeks for filing additional documents.

(K.K. Chawla)
Court Master

(Promila Nagpal)
Court Master